

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:708  
ANSWERED ON:05.12.2003  
TENDER ENQUIRY IN DGS&D  
RAVINDRA KUMAR PANDEY

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether all the norms for issue of tender enquiry prior to finalisation of rate contracts as per Chapter 8 of DGS&D Manual are being implemented;
- (b) if so, the reasons as to why the Tender Enquiry is not appearing in the ITJ (Indian Trade Journal)/Monthly Bulletin/Notice Board of regional offices at least 60 days in advance;
- (c) if not, the manner in which it is being ascertained that new entrants/fresh suppliers are being given a equal chance of participation, as to fulfil eligibility criteria, they have to be registered before date of opening of Tender Enquiry;
- (d) whether there has been any complaints/representations for postponement of tender opening date, due to non-registration, non-receipt of information of Tender Enquiry and technical query;
- (e) if so, the number of complaints/requests received in the last one year and previous two years and how many times Tender Enquiry postponed on request of the intending participants; and
- (f) the measure have been taken to disseminate the Tender Enquiries to all interested units all over the country as DGS&D is the central procurement agency?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY( SHRI S. B. MOOKHERJEE )

(a) Yes Sir.

(b) All Advertised Tender Enquiries are published in ITJ, as prescribed in DGS&D Manual provisions. For Advertised Tender Enquiries, the time to be allowed for submission of tenders is not less than six weeks. DGS&D tender notices are, in addition, also posted on DGS&D website <http://dgsnd.nic.in>. The tender notices are also put on notice boards in Head Quarters/Regional Offices and published in DGS&D monthly bulletins.

(c) Does not arise.

(d)&(e) Requests/complaints for extensions for various reasons have been received and dealt with on merits in individual cases.

(f) Apart from information given on DGS&D website, DGS&D publishes monthly bulletins where award of rate contracts, tender notices, changes in policies/procedures and other developments are notified. DGS&D also publishes annual Directory of Stores on Rate Contracts.